

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH

AT HYDERABAD

O.A. 500/93.

Dt. of Decision: 2-9-96.

M. Narayana

.. Applicant.

Vs

1. The Superintendent of Post Offices,
Guddapah Division,
Guddapah.

2. The Postmaster General,
A.P. Southern Region,
Kurnool.

3. The Director General (Posts),
New Delhi.

.. Respondents.

Counsel for the Applicant : Mr. Krishna Devag

Counsel for the Respondents : Mr. V. Bhimanna, Addl. CGSC.

CORAM:

THE HON'BLE SHRI JUSTICE B.C. SAKSENA : VICE CHAIRMAN

THE HON'BLE SHRI R. RANGARAJAN : MEMBER (ADMN.)

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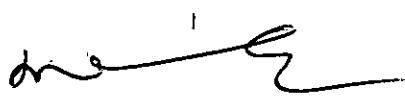
ORDER

Oral Order (Per Hon'ble Shri R.Rangarajan, Member (Admn.)

None and both the sides.

2. The prayer in this OA is for grant of temporary status in Group-D Category from 29-11-89 and absorption of Group-D in the existing vacancies in the Division according to the seniority of Casual Labourers in the division basing on the date of entry and for the payment of wages on par with Group-D staff, Night Duty Allowance, Bonus and other consequential benefits.

3. The applicant filed an MA.342/94 in this OA seeking an amendment to the OA challenging the order of the removal dated 4-4-94. But that MA was dismissed. Hence, the applicant is no more in service. The question of granting him temporary status and other consequential benefits arises only if he has been reinstated. So far the removal order is in existence he cannot claim any other relief. Hence this OA is to be dismissed as infructuous. Accordingly, the OA is dismissed as infructuous. No costs.

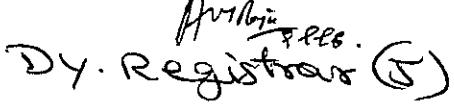

(R. Rangarajan)

Member (Admn.)


(B.C. Saksena)

Vice Chairman

Dated : The 2nd Sep. 1996.
(Dictated in Open Court)


D.Y. Registrar (S)

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O.A.NO.500/93

Copy to:

1. The Superintendent of Post Offices,
Cuddapah Division,
Cuddapah.
2. The Postmaster General,
A.P.Southern Region,
Kurnool.
3. The Director General (Posts),
New Delhi.
4. One copy to Mr.Krishna Devan, Advocate,
CAT,Hyderabad.
5. One copy to Mr.V.Bhimanna, Addl.CGSC,
CAT,Hyderabad.
6. One copy to Library,CAT,
Hyderabad.
7. One duplicate copy.

YLKR

13/9/96

(31)

Typed By
Compared by

Checked By
Approved by

THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD

THE HON'BLE JUSTICE
THE HON'BLE SRI B.C. SARKAR (V.P.)
(Albuquerque)

THE HON'BLE SHRI R. RANGARAJAN: M.A.

DATED: 29.9.86

ORDER/JUDGEMENT
R.A./C.P./M.A. NO.

in
O.A. NO. 500/93.

ADMITTED AND INTERIM DIRECTIONS ISSUED
ALLOWED
DISPOSED OF WITH DIRECTIONS
DISMISSED
DISMISSED AS WITHDRAWN
ORDERED/REJECTED
NO ORDER AS TO COSTS.

YLKR

II COURT

